

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 47(ND)15**  
**CA. NO.**

**CORAM:**



**PRESENT:**      **SMT. INA MALHOTRA**  
                         **HON'BLE MEMBER (J)**

**SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017**

**NAME OF THE COMPANY:** M/s. Smt. Ila Mahesh V/s. M/s. Maheshwari Pharmaceuticals (India) Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1)	Atul Nigam along with Nikhil Jain	Advocate	Respondent 1-5	
(2)	P.K.SACHDEVA RAKESH KUMAR	Advocate	Petitioner	

**ORDER**

Arguments part heard.

To come up for further arguments on 01.03.2017.

- 59 -  
**(S.K.Mohapatra)**  
**Member Technical**

- 59 -  
**(Ina Malhotra)**  
**Member Judicial**